

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

No: 17709 dated: -09-2021

**GOVERNMENT ORDER NO:- 4412-JK (LD) of 2021**  
**DATED:- 13 - 09 - 2021**

Sanction is hereby accorded to the appointment of Officers of Jal Shakti Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

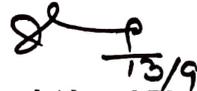
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 13 - 09 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Jal Shakti Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

Annexure to the Government Order No. 4412-JK(LD) of 2021 dated 13.09.2021

| S.No | Number of the case  | Title of the case                          | Name of proposed officer In-Charge (OIC)   |
|------|---------------------|--|--|
| 1    | O.A No 61/1105/2021 | Surinder Kumar & Ors V/s UT of J&K & Ors   | Sh.Sunil Kumar Sharma, Executive Engineer, PHE division Samba (M) 9796006675                             |
| 2    | O.A No 1153/2021    | Haqumat Raj & Ors V/s UT of J&K & Ors      |  |
| 3    | WP(C) No 286/2021   | Mohd Asgar & Ors V/s UT of J&K & Ors       | Sh. Sat Pal Bhagat, Executive Engineer, Mahor irrigation division Dharmari (M) 9622811995                |
| 4    | O.A No 1113/2021    | Mohd Razaq V/s U.T of J&K & Ors            | Sh. Mushtaq Ahmed, Executive Engineer, PHE Division Nowshera (M) 94191-71211                             |
| 5    | O.A No 1112/2021    | Chatter Dev Sigh V/s U.T of J&K & Ors      |  |
| 6    | O.A No 1111/2021    | Ved Prakash V/s U.T of J&K & Ors           |  |
| 7    | O.A No 1103/2021    | Sat Paul V/s U.T of J&K & Ors              |  |
| 8    | O.A No 1093/2021    | Madan Lal & Ors V/s UT of J&K & Ors        | Sh. Bhrum Jyoti, Executive Engineer, PHE Division Akhnoor (M) 9419197748                                 |
| 9    | O.A No 1127/2021    | Sita Ram & Ors V/s UT of J&K & Ors         |  |
| 10   | O.A No 61/818//2021 | Dharma Chand & Ors V/s UT of J&K & Ors     |  |
| 11   | O.A No 328/2021     | Abdul Rashid & Ors V/s U.T of J&K & Ors    | Sh. Sharak Dev Singh, Executive Engineer, PHE Mech. Division Udhampur (M)9419130134                      |
| 12   | WP(C) No 1201/2021  | M/S RD Singh & Ors V/s U.T of J&K & Ors    | Sh. Tarun Kumar Arora, Executive Engineer, PHE Mech. Ground Water Drilling Division Jammu (M) 9419160606 |
| 13   | WP(C) No 1645/2021  | Mohammad Yousaf Ganai V/s U.T of J&K & Ors | Sh. Roop Krishan Raina, Superintending Engineer, Hydraulic Circle Doda (M) 9419184729                    |
| 14   | WP(C) No 1570/2021  | Mohammad Yousaf Ganai V/s U.T of J&K & Ors |  |

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|----|---|--|--|
| 15 | WP(C) No<br>1307/2021                           | Shakuntala Devi V/s Centre<br>Information Comm & Ors | Sh. Bhupinder Singh,<br>Executive Egnineer, PHe<br>Mech Division Rajouri<br>(M) 7006441877 |
| 16 | O.A No.<br>1024/2021                            | Janak Sharma & Ors Vs U.T of<br>J&K & Others,        | Sh. Bansi Lal Sharma<br>Under Secretary to<br>Government Jal Shakti<br>Department          |
| 17 | T.A. No.<br>61/43/2020                          | Janak Sharma & Ors Vs U.T of<br>J&K & Others         |  |
| 18 | CPSW No.<br>323/2018 in<br>SWP No.<br>1957/2002 | Swarn Singh V/s M.Raju Secy PHE<br>& Others          |  |
| 19 | O.A No.<br>1045/2021                            | Rajesh Kumar Jain & Ors V/s U.T<br>of J&K & Others   |  |
| 20 | O.A No.<br>931/2021                             | Mohseen Ul Hassan & Ors Vs UT<br>of J&K & Others     |  |
| 21 | O.A/1080/20<br>21                               | Mohammad Yaseen Bhat V/s UT<br>of J&K & Others       |  |
| 22 | T.A<br>No.62/3061/2<br>021                      | Ghulam Ahmad Bhat V/s UT of<br>J&K and Ors           |  |
| 23 | O.A<br>No.61/666/20<br>20                       | Ghulam Nabi Zargar V/s UT of<br>J&K and Ors.         |  |

2/12/19